

introduced any identification procedure to certify the correct origin; and

(e) if so, the details in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALMAN KHURSHEED : (a) to (c) The quantity and value of meat, by the animal of origin, exported during the last three years, is as under :

(Qty. in Mt.) (VI. in Rs. Lakhs)

Year	Buffalo Meat		Sheep/Goat Meat		Total	
	Qty.	VI.	Qty.	VI.	Qty.	VI.
1988-89	60695	8700	6496	2179	67191	10879
1989-90*	61764	9014	7474	2883	69238	11897
1990-91*	62456	10576	8682	3497	71138	14073

\*Provisional

SOURCE : DGCI&S, Calcutta, APEDA, New Delhi.

The Major importing countries are Malaysia, UAE, Jordan, Mauritius and Saudi Arabia.

(d) and (e) Export of meat is allowed on production of a certificate from designated veterinary authorities of the State from which the meat emanates. The animal species from which meat is obtained can be ascertained from this certificate.

*(Translation)*

**Financial Assistance to Rajasthan by LIC**

4059. SHRI DAU DAYAL JOSHI : Will the Minister of FINANCE be pleased to state :

(a) the financial assistance pro-

vided by Life Insurance Corporation to Rajasthan for various schemes during the last three years, year-wise and scheme-wise; and

(b) the details of the schemes under consideration of Life Insurance Corporation for financial assistance and the amount involved therein?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR) : (a) The information is given in the attached statement.

(b) During the current Financial Year 1991-92, the LIC of India has subscribed to Rajasthan Government Securities to the tune of Rs. 25 crores.

## STATEMENT

**Life Insurance Corporation of India Investments in the State of Rajasthan**  
(Rs. in Lakhs)

Category	During the year		
	1988-89	1989-90	1990-91
1. State Government Securities	1655.00	2072.56	2500.00
2. Land Development Bank Debentures	192.00	175.00	190.00
3. State Electricity Boards	1200.00	1400.00	1400.00
<b>Loans to :</b>			
4. State Govts. for Social Housing Schemes	387.00	416.00	407.00
5. Apex Co-op. Housing Finance Societies, Housing Boards & Other Authorities.	250.00	300.00	400.00
6. Municipalities for Water Supply Schemes	319.00	*1167.00	403.00
7. State Electricity Boards	1864.00	2237.00	2674.00
<b>Corporate Sector :</b>			
8. Shares, Debentures & Loans Companies (Public, Co-operative and Private Sector)	411.19	1618.39	7092.50
	<b>6278.19</b>	<b>9385.95</b>	<b>15066.50</b>

\*This includes additional loan of Rs. 8 Crores advanced to Rajasthan Water Supply & Sewerage Corporation for financing Bisalpur Water Supply Project in consortium with UTI & GIC, over and above Planning Commission allocations.

[English]

**Study on selling price of man-made synthetic filament yarn and staple fibre**

4060. SHRI DHARMANNA MONDAYYA SADUL: Will the Minister of TEXTILES be pleased to state:

(a) whether the Government have asked the Bureau of Industrial Costs and Prices (BICP) to carry out the cost

and fair selling price studies of various man-made and synthetic filament yarn and staple fibres;

(b) whether the BICP propose to carry out such studies in respect of viscose filament yarn and blended yarn also as repeatedly requested by user industries;

(c) if so, the details thereof; and

(d) if not, the reasons therefor and